

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 182 OF 2016

Dated: 3rd October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Ramnik Power & Alloys Pvt. Ltd. ... Appellant(s)
Vs.
Madhya Pradesh State Electricity Regulatory Respondent(s)
Commission & Anr.**

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua

Counsel for the Respondent(s) : Mr. C. K. Rai
Ms. Sachin Dubey for R-1

Mr. Alok Shankar
Mr. Mahip Singh for R-2 to R-4

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **16.11.2018.**

**(S.D. Dubey)
Technical Member**

mk/kt

**(Justice Manjula Chellur)
Chairperson**